

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P.(I.B) No. 764/NCLT/AHM/2019

**Coram: HON'BLE Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2019**

Name of the Company: Do Well Moulds
V/s
Manpasand Beverages Ltd

Section of the Companies Act : Section 9 of the Insolvency and Bankruptcy Code

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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|--------------|-------------------------------|--------------------|-----------------------|------------------|

1.

2.

ORDER

None appeared on behalf of the parties.

List the matter on 28.11.2019


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 7th day of November, 2019